December 8, 2014

RBI to post on its Website
Clarifications on Guidelines on Licensing of Small Finance Banks and Payments Banks

The Reserve Bank of India has been receiving queries from intending applicants seeking clarifications on the guidelines on licensing of small finance banks and payments banks. The guidelines were issued on November 27, 2014.

Considering that the clarifications sought would be of wider interest and use for all intending applicants, the Reserve Bank has decided to post the clarifications on its website. The identity of those who raise queries would be kept confidential.

The queries may be sent by December 15, 2014 to Chief General Manager, Department of Banking Regulation, Reserve Bank of India, 13th Floor, Central Office Building, Fort, Mumbai–400 001 through mail or email

Alpana Killawala
Press Release : 2014-2015/1179   Principal Chief General Manager

Related Press Releases	
Feb 04, 2015	RBI releases Names of Applicants of Small Finance Banks and Payments Banks
Feb 04, 2015	RBI announces External Advisory Committee for evaluating Applications of Small Finance Banks and Payments Banks
Jan 01, 2015	RBI extends last date of receipt of applications for Licensing of Small Finance Banks and Payments Banks
Jan 01, 2015	Clarifications to the queries on the Guidelines for Licensing of Small Finance Banks and Payments Banks
	Form III - Form of application for a licence to commence banking business by a company incorporated in India and desiring to commence banking business
Nov 27, 2014	RBI releases Guidelines for Licensing of Small Finance Banks in the Private Sector
Nov 27, 2014	RBI releases Guidelines for Licensing of Payments Banks
Jul 17, 2014	RBI releases Draft Guidelines for Licensing of Payments Banks and Small Banks